Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 29/03/2024 List of other creditors (Other than financial creditors and operational creditors)

NIL	NIL .	NIL	NIL	NIL	NIL .	NIL	NE NE	NIL.	NL	NIL	NIL	NIL	NE NE
							interest			 			
				-			security				•		•
			. =		party?	guarantee party?	by		admitted				
			IIIdy De Set		related	covered by related	covered	claim	claim	claimed	receipt		
	Verification	admitted	aues, that admitted Verification	ciaim	Whether	Amount	Amount	Nature of	Amount of Nature of Amount	Amount	Date of		
any		claim not	contingent any mutual claim not under	contingent		-				received	rec	creditor	No.
Remarks, if	Amount of Amount of Amount of Amount of claim Remarks, if	Amount of	Amount of	Amount of		ldmitted	Details of claim admitted	Detail	-	Details of claim	Details	Name of	<u>s</u>
(Amount in ₹)						-		-			i.		



Resolution Professional of

ND S Art World Private Limited (under CIRP)

Acting as Resolution Professional u/s 16(5) of the IBC, 2016

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024